

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT IN VIEW OF COMPLETE LOCK DOWN THROUGHOUT THE COUNTRY FOR 21 DAYS W.E.F. TODAY I.E. 24.03.2020 (TUESDAY) MIDNIGHT 12.00, THE MATTERS LISTED TOMORROW I.E. 25.03.2020 (WEDNESDAY) BEFORE THE BENCHES COMPRISING HON'BLE DR. JUSTICE D.Y. CHANDRACHUD & HON'BLE MR. JUSTICE SURYA KANT AS WELL AS HON'BLE MR. JUSTICE L. NAGESWARA RAO & HON'BLE MR. JUSTICE ANIRUDDHA BOSE THROUGH VIDEO CONFERENCING WILL NOT BE TAKEN UP AND THE SAME STAND ADJOURNED.

DATED THIS THE 24TH DAY OF MARCH, 2020.

ADDL. REGISTRAR (DEU)

TO

ALL CONCERNED